

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JITENDRA SINGH): (a) No case of misuse of Secret Service Fund (SSF) allotted by Government of India to any Police Organisation (for which Ministry of Home Affairs is the administrative Ministry) has been reported.

(b) The administrative audit of the SSF utilised by the Police Organisations in Government of India is carried out in accordance with the instructions laid down by the Department of Expenditure, Ministry of Finance issued in consultation with Comptroller and Auditor General of India *vide* order No.F.17(50)-E.II(A)/59 dated 12.03.1960, No.59(S)-E.II(A)/73 dated 05.11.1973 and No.F.1(3)-E.II(A)/78 dated 14.07.1978 as also the guidelines issued by Government of India from time to time.

(c) Does not arise in view of the reply given to part (a) above.

#### **Inclusion of Rajasthani language in the Eighth Schedule**

†\*490. SHRI ASHK ALI TAK: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that Government of Rajasthan has sent several times proposals regarding inclusion of Rajasthani language in the Eighth Schedule, after passing it in the Legislative Assembly;

(b) if so, by when Central Government proposes to include Rajasthani language in the Eighth Schedule; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JITENDRA SINGH): (a) Yes, Sir.

(b) and (c) A Committee was set up in 2003 under the Chairmanship of Shri Sitakant Mohapatra to evolve a set of objective criteria for inclusion of more languages in the Eighth Schedule to the Constitution of India. The Committee submitted its report in 2004. The report of the Committee is under consideration in consultation with the concerned departments of the Central Government. A decision on the pending demands for inclusion of more languages in the Eighth Schedule will be taken, *inter-alia*, in the light of the recommendations of the Committee and Government decision thereon.

#### **Rehabilitation of child labourers**

\*491. PROF. ANIL KUMAR SAHANI: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

(a) whether as per the 2001 Census, there are 12.7 million child labourers in India and if so, the steps taken to rescue them and for their rehabilitation;

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†Original notice of the question was received in Hindi.